

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 10/RP/2024

Subject : Review of the Commission's order dated 11.1.2024 in Petition No.391/GT/2020 in the matter of revision of tariff for the period 2014-19 in respect of Farakka Super Thermal Power Station Stage-III (500 MW).

Petitioner : NTPC Ltd.

Respondents : WBSEDCL and 5 ors.

Date of Hearing : **14.1.2025**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Parties Present : Ms. Swapna Seshadri, Advocate, NTPC
Ms. Ritu Apurva, Advocate, NTPC
Mr. Karthikeyan Murugan, NTPC
Mr. Prashant Chaturvedi, NTPC

Record of Proceedings

At the outset, learned counsel for the Review Petitioner submitted that despite repeated opportunities being granted, none of the Respondents have filed their reply in the matter. Accordingly, the learned counsel submitted that since the pleadings and arguments have been completed by the parties, the matter may be reserved for orders.

2. None appeared on behalf of the Respondents, despite notice.
3. After hearing the learned counsel for the Review Petitioner, the Commission reserved its order in the Review Petition.

By order of the Commission

**Sd/-
(B. Sreekumar)
Joint Chief (Law)**

